

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/242/2023 in Company Petition /30/2022
NAME OF THE COMPANY	Pondicherry-Tindivanam Tollyways Pvt Ltd & 2 others
NAME OF THE PETITIONER(S)	Terra Projects Pvt Ltd
NAME OF THE RESPONDENT(S)	Pondicherry-Tindivanam Tollyways Pvt Ltd & 2 others
UNDER SECTION	241

ORDER

IA (CA)/242/2023

Present: Ld. Senior Counsel Mr. Avinash Desai for the Applicant.
Ld. Counsels Mr. Rahul Pandey & Mr. Harshit Tiwari for the Respondent.

Heard. Reserved for orders.

Company Petition /30/2022

Present: Ld. Counsels Mr. Rahul Pandey & Mr. Harshit Tiwari for the Applicant.
Ld. Senior Counsel Mr. Avinash Desai for the Respondent No. 1 & 3.

Matter is adjourned to 02.04.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)